

ITEM NO.42

COURT NO.9

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 3304/2022

(Arising out of impugned final judgment and order dated 08-03-2022 in FBA No. 161/2022 passed by the High Court Of Uttarakhand At Nainital)

JITENDER NARAYAN TYAGI ALIAS VASIM RIZVI

PETITIONER(S)

VERSUS

THE STATE OF UTTARAKHAND & ANR.

RESPONDENT(S)

(IA No. 72336/2022 - APPLICATION FOR PERMISSION, IA No. 51757/2022 - EXEMPTION FROM FILING O.T., IA No. 111102/2022 - EXTENSION OF BAIL, IA No. 69170/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 51755/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 29-08-2022 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Siddharth Luthra, Sr. Adv.
Mr. Pankaj Singhal, Adv.
Mr. Pulkit Srivastava, AOR
Mr. Hardik Rupal, Adv.
Mr. Kriti Ranjan, Adv.

For Respondent(s) Mr. Mehmood Pracha, Adv.
Mr. Sanawar Choudhary, Adv.
Mr. Jatin Bhatt, Adv.
Mr. Aayushman Aggarwal, Adv.
Mr. Altamash Pathan, Adv.
Mr. Dhruv Yadav, Adv.
Ms. K. V. Bharathi Upadhyaya, AOR

Mr. Jatinder Kumar Sethi, DAG
Mr. Abhishek Atrey, AOR
Mr. Himanshu Sethi, Adv.
Ms. Ambika Atrey, Adv.
Mr. Akash Giri, Adv.
Mr. Ashutosh Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned Counsel for the petitioner has informed this Court that the interim medical bail granted to the petitioner is going to expire today and has requested for further extension of interim bail. This Court is not inclined to extend the interim bail extended on medical grounds.

Learned Counsel for the petitioner submits that he will instruct his client to surrender on or before 02.09.2022.

Let the petitioner surrender on or before 02.09.2022 and file surrender certificate in the Registry of this Court.

We grant liberty to the complainant to file counter affidavit, if so advised.

List on 09.09.2022.

(POOJA SHARMA)
COURT MASTER (SH)

(MONIKA DEY)
COURT MASTER (NSH)